simply take action. So, keeping that in mind, depending on the time available, we will see whether we can have a separate discussion. Otherwise, I can suggest to the hon. Minister, Shri Ravi Shankar Prasad. I have met him in-between also. He was also concerned and he also said that it is a very sensitive issue. Let him hold discussions with all the stakeholders, including political leaders and then come with some solution and share with the House subsequently.

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Sir, with your kind permission, if you allow me, I want to say something.

MR. CHAIRMAN: Yes.

SHRI RAVI SHANKAR PRASAD: I don't want to name a group, Sir. I have already issued a notice to him that you are equally responsible for your technological platform, if it is being used in large numbers for abuse. They have reverted to me. They are also educating. We are taking steps, but I take this suggestion on board and will hold consultations.

Growing incidents of mob lynching

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, the country is confronted with growing numbers of mob lynching and it is based on fake news and rumours in social sites. Some people also say that social sites have off-late become anti-social sites and also the basis of organised conspiracy. Day-before-yesterday, i.e., on 17th of July, the hon. Supreme Court Bench headed by the hon. Chief Justice, while passing a 45-page order on this subject, observed inter alia, and I quote, "Horrendous acts of mobocracy cannot be allowed to overrun the law of the land and the Court warned that such incidents may rise like a typhoon-like monster across the country." In the concluding paragraph of that 45-page order passed day-before-yesterday, the Supreme Court has said, — with your kind permission, I would like to quote a few lines only — "We think it appropriate to recommend to the Legislature, that is, the Parliament, to create a separate offence for lynching and provide adequate punishment for the same." "We have said so, as a special law in this field would instill a sense of fear for law amongst the people who involve themselves in such kind of activities. There can be no trace of doubt that fear of law and veneration for the command of law constitute the foundation of a civilised society." The matter has been posted for further hearing on 20th of August, 2018. ...(Interruptions)... Sir, I have spoken just for one minute. I am supposed to get three minutes.

MR. CHAIRMAN: You take two minutes and one minute is for others. ...(*Interruptions*)... Take one more minute.

SHRI SUKHENDU SEKHAR RAY: So, Sir, I would urge upon the Government that since the matter has been posted for next hearing on 20th of August so please before that or at the earliest convenience they should come up with a comprehensive legislation before both the Houses of Parliament.

Finally, I condemn that a Minister of this Government is glorifying the people who are responsible for mob lynching.

MR. CHAIRMAN: Shri D. Raja to associate. ...(Interruptions)...

SHRI D. RAJA (Tamil Nadu): Sir, I would associate with my two colleagues — Shri Sukhendu Sekhar Ray and Shri T.K. Rangarajan — in condemning the growing incidents of mob lynching in the country; in condemning the attack on Swami Agnivesh.

Sir, I do not want to go into the historic root causes for mob lynching. But what is happening today is that in the name of cow protection, in the name of preventing Love *Jihad*, in the name of opposing inter-faith marriages, violence has been unleashed. Those people, who are indulged in violence, think that they have the political patronage. I have a data, if the Government challenges me, I can provide the data. The targets are the Muslims, the minorities, and the *dalits*. Why all this should happen in our country? Are we not ashamed of discussing mob lynching at this point of time? We claim that we are a civilized nation; we claim that we are a civilized society. But, what is happening to our fellow citizens? *Dalits* are being lynched. ...(*Interruptions*)...

MR. CHAIRMAN: Right; right. ...(Interruptions)...

SHRI D. RAJA: The Muslims are being lynched; the minorities are being lynched. Are we proud of being called the citizen of this country? I am ashamed; I am pained. ...(Interruptions)...

MR. CHAIRMAN: Okay; okay. Now, Prof. Manoj Kumar Jha to associate. ...(Interruptions)...

SHRI D. RAJA: Sir, we should discuss this in detail. This is a larger issue. The Government should respond to what is happening.

MR. CHAIRMAN: Prof. Manoj Kumar Jha, you have just to associate. ...(Interruptions)...

PROF. MANOJ KUMAR JHA: Yes, Sir, I will just associate and will not take more than 60 seconds. ...(Interruptions)...

MR. CHAIRMAN: Smt. Vijila Sathyananth. ...(Interruptions)...

PROF. MANOJ KUMAR JHA: I will take just 60 seconds. ...(Interruptions)... Just 60 seconds, Sir. ...(Interruptions)...

MR. CHAIRMAN: No; no. ...(Interruptions)... You have just to say that I am associating. ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH: Thank you so much, Mr. Chairman, Sir. ...(Interruptions)... Sir, my time is running out. ...(Interruptions)...

MR. CHAIRMAN: I cannot allow everybody to speak like this. ...(Interruptions)... Please try to understand, Prof. Manoj. ... (Interruptions)... Professor, you are also aware of the rules. ...(Interruptions)...

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूं।

SHRI SHAMSHER SINGH DULLO (Punjab): Sir, I also associate myself with what the hon. Member, Shri Sukhendu Sekhar Ray, has said.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with what the hon. Member, Shri Sukhendu Sekhar Ray, has said.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री **हसेन दलवई** (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री प्रेम चन्द गृप्ता (झारखंड): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हं।

मीर मोहम्मद फ़ैयाज (जम्मू-कश्मीर): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

Need to allow students who wrote NEET exam in Tamil to participate in medical counseling

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Mr. Chairman, Sir, actually I am a very great fan of your quick wit liner, one-liner and also touchy rhymes.

[†]Transliteration in Urdu script.